

DIVISION BENCH  
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/648(KB)2020  
IA(I.B.C)/852(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>PUNJAB NATIONAL BANK VS VIVEK DUGAR KOHINOOR PVT LTD</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance (via video conferencing/physically)**

**ORDER**

1. Company Petition is **admitted**.
2. **IA(I.B.C)/852(KB)2024**
  - a) The Report of RP is filed in this matter.
  - b) Heard at length. **Reserved for Order**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**